quite helpless in checking this nuisance: and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) A- statement is laid on the Table of the House.

Statement

(a) to (c) No complaint has been received from the public regarding

harassment by undesirable elements. However, during the period 1-4-77 to 31-12-77 there have been 8 cases of assault on the ticket checking parties of Lucknow and Izzatnagar Divisions, comprising Western Section of the North Eastern Railway. These cases have been reported to civil and police authorities for suitable action.

There has been no let-up in the drive against ticketless travellers in this area, as will be seen from the following figures:—

201 a. 1	- · -		-	-	During the period 1-4-76 to 31-12-1976	iod 1-4-77 to
1. No of checks conducted	•	•			4,024	4,190
2. No of persons detected travelling with improper tickets	with	out tie	kets (or .	28,483	28,620-
3. Amount of railways dues realised					Rs. 3,20,604	Rs. 2,03,789
4. No, of persons prosecuted .					3,121	4,884
5. No of persons sent to jail .					2,239	3,265
6. Amount of judicial fine realised			٠,	٠	Rs. 56,364	Rs, 95,056

As a result of these concentrated drives, the sale of tickets and earnings realised therefrom during the period 1-4-1977 to 31-12-1977 have shown considerable increase over the figures for the corresponding period of last year.

The ticket checking activities have been further intensified.

HI exploration in Tamil Nadu

◆139. SHRIMATI NOORJEHAN REZAK: SHRI M. KADERSHAH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of the on-shore and off-shore oil expiration so far carried out in Tamil Nadu:

- (b) the names of the agencies engaged in these explorations;
 - (c) the results achieved so far; and
- (d) whether any time bound programme has been chalked out for intensifying oil exploration and exploitation activities in the State?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) ONGC has conducted intensive geological and geophysical surveys in the Cauvery basi_n in Tamilnadu and Pondicherry. Based on the results of the surveys, 10 structural well_s and 18 deep well₃ have bee_n drilled so far. There were shows ₀f oil and gas in certain wells but they were not of commercial significance.

A contract was awarded to Asamera Group of oil companies for the off-

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shore exploration of the Cauvery basin. The contractors conducted geophysical surveys ₀n the basis of which they drilled one offshore well **in** the gulf of Mannar but thi_s well proved dry.

(d) Some seismic surveys ar_e currently in progress. ONGC is also planning to carry out geological and geophysical surveys in the selected areas $_0f$ the state during the next two years. A programme fo_r further exploration and drilling i_n the Cauvery basin will b_e chalked out after evaluating the results of the surveys already undertaken and proposed to be undertaken during the next two years.

Collaboration with a French Oil Company for the development of Bombay High

•140. DR. Z. A. AHMAD: SHRI LAKSHMANA MAHAPATRO:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the head of French Oil Company, C-F.P., M. Granie, De Liliac visited India recently and discussed with the Government of India matters regarding collaboration mainly for the development of Bombay High;
- (b) whether **it** is a fact that the said firm is under investigations f₀r alleged payoffs in its original consultancy contract with the Government of India; and
- (c) if so, what are the details in this regard and what is the outcome of the talks?

Name of the Company

- 1 Fertiliser Corporation of India
- 2. National Fertilizers Limited .
- g Hindustan Fertilizer Corporation Limited
- 4. Rashtriya Chemicals & Fertilizers Limited
- 5. Fertilizers (Planning & Development) India

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) Mr. Granier D_e Liliac, President-Director General ₀f CFP visited India recently and proposed a number of areas f_{0r} cooperation between CFP and India. There wer_e no discussion with the Ministry of Petroleum on the agreement of CFP with ONGC on the development of Bombay High.

A criminal c as_e has been instituted in connection with the agreement between CFp and ONGC. The case is under investigation by the C.B I.

Reorganisation of the Fertiliser Corporation of India.

- *141. SHRI S. W. DHABE: Will the Minister of PETROLEUM, CHEMI. CAL_S AND FERTILISERS be pleased to state;
- (a) whether the proposal to reorganise the Fertiliser Corporation of India has been implemented;
- (b) if so, what is the administrative cost involved in the implementation of the proposal; and
- (c) what protection has been given to the employees in matter of their service conditions?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). A statement giving the required information i_s laid on the Table of the House.

Statement

Reorganisation of the F.C.I.

(a) Government have decided to reorganise the Fertilizer Corporation of India and National Fertilizers Ltd. into the following five companies:

Units 'Divisions

- Sindri (including Sindri Modernisation and Sindri Rationalisation), Gorakhpur, Talcher, Ramagundam and Korba
- Nangal, Bhatinda and Panipat,
- . Namrup, Haldia, Barauni and Durgapur .
- All Units of Trombay and the gas based plants in the south of Bombay.
 - P & D Division of the FCI.